

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application NO. 49/2009

This, the 4th day of February, 2009.

**Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Raj Kumar aged about 57 years, son of Sri Parmeshwar, resident of Village Jiganiya Post Raja Karnai, District Sitapur. Presently posted at Lakhimpur Kheri, in the officer of Section Engineer, on the post of Plumber Gr. III.

Applicant.

By Advocate Sri S. K. Maurya.

Versus

1. Union of India, through Secretary Railway, New Delhi.
2. Divisional Railway Manager (Karmik) N.E.R., Lucknow Division Lucknow.
3. Senior Finance Manager E.E.R. Lucknow Division Lucknow.
4. Assistant Engineer, Division Sitapur (N.E.R.).
5. Section Engineer (Work) N.E.R. Biswan, Sitapur.

Respondents.

By Advocate Sri S.M.S. Saxena.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

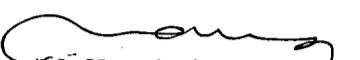
Heard counsel for the parties.

2. It is the case of the applicant that he was placed under suspension because of filing of criminal case on 28.3.2002 and subsequently the same was revoked on 10.2.2003. Thereafter, the criminal case was ended in acquitted and as such he made representations to the respondents authority on 1.12.2004 and 15.10.2003 (Annexure A-7 and Annexure A-11) for payment of ^{including} salary and during the period of suspension, but the same is still pending with the respondents and as such, he filed O.A.
3. When the pending representations of the applicant are still pending, issuing of any direction to the respondents at this stage is not at all justified and in the interest of justice, O.A. is disposed of with a direction to the Respondent No. 3 to dispose of the pending representations of the applicant

covered Annexure A-7 dated 1.12.2004 and Annexure A11 dated 15.10.2003 with a reasoned order within a period of 45 days from the date of supply of copy of this order. The applicant is also directed to supply copy of the representations along with copy of order to the respondent No. 3. No costs.


(Dr. A. K. Mishra)

Member (A)


(M. Kanthaiah)
04-02-09

Member (J)

v.